

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 452(ND)/2017

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2019**

**NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

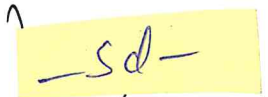
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>For the Petitioner:</b>	Mr. Pankaj Bhagat, Advocate Mr. Sarfaraz Karim, Advocate for Liquidator		
	<b>For the Respondent:</b>	Mr. Amit Dhall and Mr. Rajat Srivastava, Advocate for R-1 Prince Mohan Sinha, PCS Mr. Atul Sharma, Mr. Kamal Gupta and Mr. Vikram Babbar, Advocates		

**ORDER**

Ld. Counsel appearing for the Respondent no. 6 submits that he shall be filing his reply during the course of the day. Let reply be filed to CA 140/2019 filed by the Liquidator.

To come up for further consideration on 3<sup>rd</sup> April, 2019.

  
**(V. K. Subburaj)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**